

6. Janakpuri-II

(b) The State Government has not sought any financial assistance for the Scheme.

7. Ashok Vihar

(c) No final view in the matter has yet been taken.

(ii) The details of the buildings in respect of which the recommendations have not been accepted are given as under:-

DLW Varanasi

1. Patel Nagar-II

4122. SHRI MRUTYUNJAYA NAYAK: Will the Minister of RAILWAYS be pleased to state:

2. Subzi Mandi (Shakti Nagar)

(a) whether the Government of Uttar Pradesh has threatened to attach the Diesel Locomotive Works, Varanasi and if so, the reasons therefor; and

3. Tri Nagar

(b) the steps being taken by the Government in this regard?

4. Rajouri Garden

5. Gurgaon

6. Vivek Vihar

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) No, Sir.

[*Translation*]

Afforestation Scheme in Himachal Pradesh

4121. PROF. PREM DHUMAL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(b) Does not arise.

[*English*]

Profit by Air India

(a) whether the Union Government have approved the scheme of "Van Lagao-Roji Kamao" (Plant trees and earn bread) proposed by the Government of Himachal Pradesh;

4123. SHRI VIJAY NAVAL PATIL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(b) if so, the financial and other facilities proposed to be provided by the Union Government to the State Government under the scheme; and

(a) the impact of Gulf war on the business of the Air India;

(c) if not, the reasons for not granting approval to the scheme?

(b) the details of expenditure made by the Air India in rescue operation of Indian from Kuwait; and

(c) the steps being taken to boost the profitability of the Air India?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) No, Sir.

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) The business of Air India was